

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-40(PB)/2017**  
**with CA-621(PB)2018**

**IN THE MATTER OF:**

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

**Under Section 10 of IBC**

**Order delivered on 20.07.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**


For the petitioner: -  
For the Respondent(s): -

**ORDER**

Progress report filed by the liquidator is taken on record subject to all just exceptions. The office is directed to maintain the file and put up the same at the time of final disposal of the main case.

CA-621(PB)/2018 stands disposed of.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**